## **MoU for Smart Cities**

2415. SHRIMATI SASIKALA PUSHPA: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government signed any Memorandum of Undertaking (MoU) with Australian Government regarding development of Smart Cities in each State, including Tamil Nadu;

(b) if so, the details thereof;

(c) the details of the cities selected so far for this purpose, including in Tamil Nadu; and

(d) the steps taken by Government?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) No, Sir.

(b) to (d) Do not arise.

## Maintenance of CGHS Dispensary

2416. SHRI AMBETH RAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether general maintenance of CGHS Dispensary No. 76, Kali Bari Marg, New Delhi is being done by the CPWD on the pattern of other CGHS dispensaries in New Delhi;

(b) if not, the reasons therefor, and details of complaint correspondences and representation in this regard;

(c) the details of the fund allocated and its utilization pertaining to dispensary no. 76 since 2012 to till date; and

(d) how this can be ensured that the maintenance of the dispensary is done uninterruptedly?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) and (b) The CGHS Dispensary No. 76, Kali Bari Marg, New Delhi, building is owned by Ministry of Health and Family Welfare and its general Maintenance is not being done by CPWD. CPWD undertakes maintenance as well as renovation works as a deposit/ authorization if request is made by the client Department and necessary funds provided.

(c) No fund has been allotted by Ministry of Health for the above.

(d) Maintenance of the aforesaid dispensary by CPWD is subject to approval of estimates and provision of necessary funds by the client department.